

F.No. A-22013/2/2011-Ad.VI
 Government of India
 Ministry of Finance
 Department of Revenue
 (Central Board of Direct Taxes)

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New Delhi, the 25th March, 2011

ORDER NO. 50 OF 2011

The following officers in the grade of Deputy / Assistant Commissioner of Income Tax are being retained in their present Regions / Station on Administrative requirements in relaxation of Transfer Placement Guidelines and until further orders:-

S.NO.	NAME OF THE OFFICER	CODE NO.	REGION
1.	A PADMA MEENAKSHI	N A	CHENNAI
2.	B. SAHADEVAN	N A	CHENNAI
3.	SHIVA SRINIVAS	N A	CHENNAI
4.	T M SUGANTHAMALA	N A	CHENNAI
5.	MANJU SRINIWASAN	N A	CHENNAI
6.	V SRINIVASAN	N A	CHENNAI
7.	V SRINVAS RAJ	N A	CHENNAI
8.	SHEELA PARTHSARATHY	N A	CHENNAI
9.	G CHANDRABABU	N A	CHENNAI
10.	C MURUGESAN	N A	CHENNAI
11.	J.X.PETER	N A	CHENNAI
12.	R. MUKUNDAN	N A	CHENNAI
13.	A VENUGOPAL	N A	CHENNAI

A. J. [Signature]

2. The following officers in the grade of Deputy / Assistant Commissioner of Income Tax are being retained in their present Regions / Station in relaxation of Transfer Placement Guidelines on the ground that officer is retiring within 1 year :-

S.NO.	NAME OF THE OFFICER	CODE NO.	PRESENT REGION
1.	MAKHIJA MOHAN FATANDAS	00648	MUMBAI
2.	VIJAY MAHADEO PANGAM	00657	MUMBAI
3.	ALEXANDER CHANDY	00661	MUMBAI
4.	B.D.MITRA	99559	MUMBAI
5.	KRISHNAN RAMANUJAM IYENGAR	01970	MUMBAI

3. Transfer / posting in respect of the following officer in the grade of Deputy / Assistant Commissioner of Income Tax are also hereby ordered on Compassionate / Medical / Misc. grounds / Administrative requirements in relaxation of Transfer Placement Guidelines with effect from 1st April, 2011 and until further orders:-

S.NO.	NAME OF THE OFFICER	CODE NO.	PRESENT REGION	NEW REGION
1.	DHARMVIR D YADAV	N A	DELHI	CCA Mumbai
2.	SHIV RAJ SINGH	N A	MUMBAI	CCA Delhi.
3.	RAMESH CHANDRA	N A	MUMBAI	CCA Delhi
4.	RAJEEV KUMAR SINGH	N A	DELHI	CCA Mumbai .
5.	SUDHA GUPTA	N A	DELHI	CCA Pune
6.	S ANBUSELVAM	N A	LUCKNOW	CCA Chennai
7.	SHAIENDRA KUMAR	N A	PATNA	CCA Delhi

4. The local Placement Committee in the region of the Cadre Controlling CCsIT shall ensure that further placement of the officers are done in accordance with the provisions of the Transfer Policy. In respect of the officers who have completed period of continuous stay in field postings as envisaged in the Transfer / Placement Guidelines-2010 (8 years / 5 years / 3 years / 2 years in a post etc., as the case may be) and not due for transfer out of the region, the case of such officers shall be considered by the Local Placement Committee and transfer them suitably within the region by changing their stations or posting them in exempt / non-field postings in accordance with the Transfer / Placement Guidelines – 2010 and clarifications issued by the CBDT in this regard.

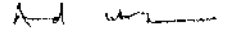
5. All the Officers mentioned above should be relieved wherever applicable before 10th April, 2011 positively under intimation to the Board. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT (CCA) to the Database Cell at dbc.cbdt@incometaxindia.gov.in by 15.4.2011 positively, except in respect of officers on Election Duty.

6. In respect of officers on Election Duty, the order will be effective after completion of the election process and relieving of the officers by the Election Commission of India.

7. The CCIT (CCA) shall ensure that the officers before being relieved submit their Resume / Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reviewing Officers, as the case may be.

8. With this Order, all representations for postings and transfers in the grade of Deputy / Assistant Commissioners of Income Tax stand disposed off.

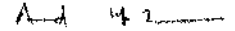
9. Hindi version of this Order will follow.



(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned through CCIT (CCA) of the concerned Region.
2. All Chief Commissioners/Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o CCIT concerned.
5. PPSs to FM / MOS(R) / Secretary (Revenue) / AS(R) / Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
6. Adviser to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association
9. Web Manager for www.irsOfficersonline.gov.in website



(Anand Upadhyay)

Under Secretary to the Government of India